

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 260 of 2012**

**Dated : 3<sup>rd</sup> September, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**M/s. A.B Grain Spirits Pvt. Ltd. ...Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory Commission**  
**& Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajesh Mittra  
Mr. Rabin Majumdar

Counsel for the Respondent(s) : Ms. Shikha Ohri for R-1  
Ms. Swapna Seshadri

**ORDER**

Heard the Learned Counsel for the Appellant.

Post the matter for further hearing on **08.10.2013**. In the meantime, the Learned Counsel for the Appellant is directed to file written submissions on or before 18.09.2013 after serving copy on the other side.

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

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